

criteria for sanctioning rural roads ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY) :

(a) Yes, Sir.

(b) and (c). The results of the studies are likely to have an impact on the selection/ranking of villages to be provided with rural road links and also for improvement of the existing rural roads.

#### Import and Allocation of Sunflower Oil to States

2836. DR. B.L. SHAIKESH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that the State Trading Corporation of India has changed its purchasing strategy for edible oils in view of the steep rise in the prices of Palmolein by entering into an import deal for 20,000 tonnes of sunflower oil from the United States and Argentina ;

(b) if so, the reasons therefor and the agency through which the sunflower oil will be got refined and distributed through the Public Distribution System ;

(c) the retail price proposed to be fixed by Government ; and

(d) the method of allocation to States and Union Territories ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA) : (a) and (b). The State Trading Corporation of India imports various edible oils from time to time depending on, amongst other things, availability and international prices. Recently, they have contacted to import Sunflower Oil besides other oils. The Policy of the Government is to get imported Edible oils refined through Public Sector Undertakings and Cooperative refineries. If more refining capacity is required other refineries are also utilised.

(c) The imported edible oils, including Sunflower oil, would be issued by Central

Government at pre-determined fixed prices. The Central issue price to States/Union Territories, at present, is as under :

In Bulk Rs. 11,000/- per MT.

In 15 kg. tins Rs. 12,500/- per MT.

(d) The allocation of imported edible oils to States/Union Territories is made by the Central Government from month to month on the basis of demand, prices of indigenous edible oils in the open market, availability of oils with State Trading Corporation of India, festival season and pace of lifting by States/Union Territories.

#### Distribution of Rice Imported from Burma

2837. SHRI V. TULSIRAM : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether an agreement has been signed with Burma for import of rice, if so, the details thereof ;

(b) the extent to which the buffer stock will be maintained as a result of import ;

(c) the names of the States where this rice will be supplied ; and

(d) the quantity and quality of rice to be supplied to Andhra Pradesh ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA) :

(a) No, Sir.

(b) to (d). Do not arise.

#### Damages Due to Floods in Bihar

2838. DR. C.P. THAKUR : Will the Minister of AGRICULTURE be pleased to state the number of districts affected by the floods in Bihar during the current year and assessment made of damages caused, if any ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : The State Government reported that 30 districts were affected by the floods during the monsoon of 1987 and suffered damages as under :

1.	Villages affected	:	24518
2.	Population affected	:	286.62 lakhs
3.	Area affected	:	47.50 lakh ha.
4.	Cropped area affected	:	22.03 lakh ha.
5.	No. of houses damaged	:	17 lakhs
6.	Human lives lost	:	1283
7.	Cattle lives lost	:	5302

**Construction of Houses under Indira Aavas Yojna**

2839. SHRI JANAK RAJ GUPTA : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of houses constructed so far under the Indira Aavas Yojna, State-wise ; and

(b) the amount spent on the construction

of such houses ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY) : (a) and (b). A statement showing the number of houses constructed and expenditure incurred thereon under Indira Aavas Yojna upto December, 1987 is given below.

**Statement**

*State/UT-wise details of number of houses constructed and expenditure incurred thereon under Indira Aavas Yojana upto December, 1987*

(Provisional)

Sl. No.	State/UT	No. of houses constructed	Expenditure incurred (Rs. in lakhs)
1	2	3	4
1.	Andhra Pradesh	31554	2748.62
2.	Arunachal Pradesh	11	2.34
3.	Assam	215	34.34
4.	Bihar	26315	2995.87
5.	Goa	216	0.80
6.	Gujarat	11459	1083.06
7.	Haryana	2445	99.71
8.	Himachal Pradesh	1607	87.23
9.	Jammu and Kashmir	638	0.69
10.	Karnataka	7292	668.89